

Division Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.363/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 11.30 A.M

Name of the Company	PNB -Vs- Divyajyoti Sponge Iron Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RANAJIT CHOWDHURY,
ADVOCATE

CORPORATE CREDITOR

R. Chowdhury
23/8/2017

2. ANIRBAN MASUMDER
ADVOCATE

CORPORATE
CREDITOR

Anirban Masumder
23/8/2017

ORDER

Ld. Counsels for the corporate creditor are present.

Order pronounced. Urgent certified copy of the order be issued,
if applied for, upon compliance of all requisite formalities.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)